

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated:- 4 MAY 1994

APPLICATION NUMBER:

762 of 1994.

APPLICANTS:

Sri. Peter Anandraj  
To.

v/s.

RESPONDENTS:

Secretary, M/o. Communications, N Delhi  
and Other.

1. Sri. V. V. Balan, Advocate, 75, Muddappa Road Cross,  
Maruthi Sevanagar, Bangalore-560 033.

Subject:- Forwarding of copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above  
mentioned application(s) on 19-04-1994.

Issued on

4/5/94

R

gm\*

*S. Shankar*  
from DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

O/c

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

ORIGINAL APPLICATION NUMBER 762 OF 1994

TUESDAY, THIS THE 19TH DAY OF APRIL, 1994.

Mr. Justice P.K. Shyamsundar, ... Vice-Chairman.

Mr. V. Ramakrishnan, ... Member(A)

Shri Peter Anand Raj  
S/o Sri Peter D. Xavier,  
Aged 45 years,  
Postal Machine Assistant Grade-II,  
O/o The Manager, P & T Main  
Motor Services, Bangalore-52.  
.. Applicant.

(By Advocate Shri V.V. Balan)

v.

1. Union of India  
represented by the Secretary,  
Ministry of Communication,  
Department of Posts,  
New Delhi-110 001.

2. The Chief Post Master General  
Karnataka Circle,  
Bangalore-560 001.

.. Respondents.

ORDER

Hon'ble Mr. Justice P.K. Shyamsundar, Vice-Chairman.

Having heard Mr. V.V. Balan, learned counsel for the applicant, we are not convinced by the submissions regarding issuing a direction asking the department to shift a post or an organisation from Tamilnadu to Karnataka. We are certain that our powers whatever they are, are not of that dimension and therefore, we cannot accede to the request of the applicant seeking a direction to shift a post or an organisation from Tamilnadu to Karnataka so that the applicant may get a promotion from Grade-II to Grade-I. We are sorry we cannot do anything in this matter. Therefore, this application fails and reject the same at the admission stage.

TRUE COPY

S. Rambabu (S)  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

MEMBER(A)

VICE-CHAIRMAN.